

C. A. T. Bench, JAIPUR

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Date of Order	O.A.NO. 1152/92	Orders
13.12.93.		<p>Mr. P.V. Calla- Counsel for applicant. Mr. K.P. Mishra- Counsel for respondents.</p> <p>Mr. K.P. Mishra assisted by Mr. O.P. Dhawan, Assistant Secretary DOP, submits that the disciplinary proceedings have been withdrawn and now there is no proceedings pending against the applicant. It was also submitted that his name was included provisionally in the select list of March, 1991 and the name of the applicant was at S.NO. 9 and only persons up to S.NO. 7 in the list have been appointed.</p> <p>In such circumstances no relief can be granted by this Tribunal as no officer junior in the select list has been promoted from the list of March, 1991. The O.A. is accordingly dismissed. Parties to bear their own costs.</p> <p> (B.B. MAHĀJAN) Adm. Member</p> <p> (D.L. MEHTA) V.C.</p> <p><i>Cert sent to the app - cl. p. and cl on 21-12-93 D.L. Mehta 8/31/93 22-B-93</i></p>